

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF KVR STEELS ORISSA LTD		
Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KVR STEELS ORISSA LTD
2.	Date of incorporation of corporate debtor	04/09/1987
3.	Authority under which corporate debtor is incorporated /Registered	ROC Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27104OR1987PLC001824
5.	Address of the registered office and principal office (if any) of corporate debtor	BARUAN SHEGARH , BALASORE, Orissa, India - 756060.
6.	Date of closure of Insolvency Resolution Process	24/08/2024
7.	Liquidation commencement date of corporate debtor	22/08/2025 order received by liquidator 25/08/2025
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Umesh Chandra Sahoo IBBI/IPA-002/IP-N00621/2018-19/11855
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No-4, Snowdrop Apartment, Laxmi Sagar, Cuttack Road, Bhubaneswar-751006 Email: info@nayadarshan.com
10.	Address and e-mail to be used for correspondence with the Liquidator	NAYADARSHAN ASSOCIATES Plot No-282,Shop No-3 First Floor, Essen City Center, Cuttack Road, Bhubaneswar-751006 Email: crip.kvrsteels@gmail.com, info@nayadarshan.com
11.	Last date for submission of claims	24/09/2025 (Thirty days from the receipt of the Liquidation Order)

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of liquidation of **KVR STEELS ORISSA LTD** on **22/08/2025** (Uploaded on NCLT website on 25/08/2025).
 The stakeholders of **KVR STEELS ORISSA LTD** are hereby called upon to submit their claims with proof on or before 24/09/2025, to the liquidator at the address mentioned against item No.10.
 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.
 In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 26/08/2025
 Place: Bhubaneswar

Sd/-
Mr. Umesh Chandra Sahoo
 Resolution Professional
 Plot No-282,Shop No-3 First Floor, Essen City Center, Cuttack Road, Bhubaneswar-751006
 Email: info.nayadarshan@gmail.com
KVR STEELS ORISSA LTD
 IBBI Registration No: IBBI/IPA-002/IP-N00621/2018-19/11855
 AFA No: AA2/11855/02/311225/203539 valid till 31.12.2025

